

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 82 OF 2015, APPEAL NO. 136 OF 2015,**  
**APPEAL NO. 274 OF 2015, APPEAL NO. 285 OF 2015 &**  
**APPEAL NO. 58 OF 2016**

**Dated : 23<sup>rd</sup> January, 2019**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of**

**Tata Power Delhi Distribution Ltd. ... Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Gopal Jain, Sr.Adv.  
Mr. Gaurav Dhama  
Mr. Anjani Kumar Singh  
Mr. Anurag Bansal  
Ms. Sakshi Mehrotra, Rep. TPDDL

Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
for Mr. Dhananjay Baijal for R-1

**ORDER**

List this batch of appeal on **22.02.2019**, as agreed by the leaned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**  
*Pr/js*

**(Justice N.K. Patil)**  
**Judicial Member**